

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH: NEW DELHI
Company Appeal (AT) (Insolvency) No. 1069 of 2020**

In the matter of:

**Jitender Arora Resolution Professional
M/s Premia Projects Ltd.**

...Appellant

Vs.

Tek Chand & Anr.

...Respondents

Present

For Appellant: Mr. Shiv Kumar Suri, Mr. Shikhil Suri and Ms. Nikita Thapar, Advocates.

Mr. Jitender Arora, RP in Person.

For Respondents: Mr. Harish Kumar, Advocate for R-1.

ORDER

12.04.2021: Pleadings are completed in this matter.

Learned Counsel for the Appellant seeks and is permitted to file 'Additional Affidavit' within one week.

Let the matter be fixed 'For Hearing' on **18th May, 2021** on top of the list.

**[Justice Jarat Kumar Jain.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/kam